

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 683 OF 2017 IN  
DFR NO. 2419 OF 2017**

**Dated: 25<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**NLC India Limited**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : -

**ORDER**

The respondents have been served. However, nobody is representing the respondents. To give them one more opportunity to enter appearance, the matter is adjourned to **08.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**